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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 11712/2021

RADHEY SHYAM RAI

.....Petitioner

Through:

versus

MINISTRY OF HOME AFFAIRS & ORS.Respondents
Through: Mr. Arnav Kumar, Mr. Adit
Garg and Mr. Keshav Mittal, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 08.12.2025

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C. HARI SHANKAR, J.

- 1. The petitioner has been absent from these proceedings after 23 September 2024. There has been no appearance on 27 January 2025, 31 July 2025 or 20 August 2025. There is no appearance on behalf of the petitioner today either.
- **2.** Accordingly, this writ petition is dismissed for default and non-prosecution.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

DECEMBER 8, 2025/gunn

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